

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/5463/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the th 16 June, 2023.

Sub: Earned Leave with station leave Permission.

Ref:- Your letter No. DJD/2697/2023, dtd. 13.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **10 (ten) days Earned Leave w.e.f. 21.06.2023 to 01.07.2023 along with station leave permission from the morning of 21.06.2023 till the morning of 01.07.2023**, has been granted, subject to your submission of Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Further, you are allowed to handover the Charge of your Court and office to the Addl. District & Sessions Judge, Dibrugarh, in his absence, the Addl. District & Sessions Judge (FTC), Dibrugarh, in his absence the Chief Judicial Magistrate and in his absence to the in-charge Chief Judicial Magistrate before proceeding on leave.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/5464-5465/A, dated , 16-06-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29,
for information. Copy of the application in prescribed format is enclosed
herewith.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)